

## Annexure – 7

Name of the corporate debtor: Quality Rice Exports Private Limited; Date of commencement of CIRP: 28.02.2018; List of creditors as on: 08.12.2021

## List of operational creditors (Government dues)

(Amount in ₹)

Sl. No	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification no.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	The Deputy commissioner GST division- CGST Division-II, Urban Estate Phase-III, Near Radio station, Patiala	GST		22.03.2018	1841096	1841096	Service Tax liability on the category of Transport of goods by road	0	0	No	-	0	0	0	0	
	<b>Total</b>				1841096	1841096		0	0			0	0	0	0	